

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No.86(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 24.10.2016.


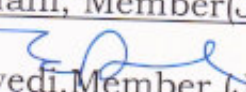
NAME OF THE COMPANY: Bankhandi Nath Developers (Pvt.) Ltd

SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,
1956

Sl. No.	Name	Designation	Representation	Signature
1	ADESH TAWANI	P.C.S.	Respondent 223	Ashu Tawani
2.	SHAIKESH DAYAL	P.C.S.	Pet 1 & 2	Shanku
3.	ABHAY K.	<u>Order dated 24.10.2016</u>	No. 2	Abhay K. Kumar Des.

CP No.86(ND)/2013 Bankhandi Nath Developers (Pvt.) Ltd

Heard the arguments completely in both the matters. For common orders matter is listed on 18.11.2016. Both the parties are at liberty to file Written statement on or before 02.11.2016.


V. S. R. Avadhani, Member(Judicial)

Harihar P. Chaturvedi, Member (Judicial)

Dated: 24.10.2016